



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 16 JUNE-2025 (MONDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

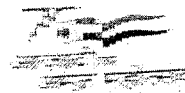
Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2292/CHNY/2024	2020-21	[D] V N S FINANCE	S.Sridhar	
2	ITA 545/CHNY/2025	2019-20	[A] JOHN VINCENT MAILA EDUCATION TRUST		
3	ITA 587/CHNY/2025	2016-17	[D] M. RAMESH JEWELLERS		
4	ITA 590/CHNY/2025	2022-23	[A] MINDSHARE UNITED FOUNDATION		
5	ITA 593/CHNY/2025	2020-21	[A] AA520 VEERAMPALAYAM PACS LTD.		
6	ITA 594/CHNY/2025	2012-13	[A] K26 VADAKKUPUDUPPALAYAM PACCS		
7	ITA 595/CHNY/2025	2013-14	[A] K26 VADAKKUPUDUPPALAYAM PACCS		
8	ITA 596/CHNY/2025	2015-16	[A] K274 UTHUKULI PACCS LTD.		
9	ITA 597/CHNY/2025	2017-18	[A] M/S. K274 UTHUKULI PACCS LTD.		
10	ITA 598/CHNY/2025	2018-19	[A] M/S. K274 UTHUKULI PACCS LTD.		

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_1

Note : On 16.06.2025 (Monday), "A" Bench will commence at "02:30 PM"

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer,
आयकर अपीलीय अधिकरण, चेन्नई

Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF A BENCH FOR 17-JUNE-2025 (TUESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

AND BEFORE HON. JUDGE SRI

IN COURT ROOM 1

SIMPLE ISSUES S.NO.1-17

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 929/CHNY/2025	2018-19	[A] BOOPATHI POONGOTHAI	N.V.Balaji	
2	ITA 931/CHNY/2025	-	[A] JODHPUR CHARITABLE TRUST	K.L.Jain	
3	ITA 932/CHNY/2025	2019-20	[A] CHATHADI KRISHNAN PARVATHI (SMC)	V.Lakshmikumar	
4	ITA 933/CHNY/2025	2018-19	[A] DEVASAKAYAM AANGILAPPALLI PARIPALANA SABAI	G.Baskar	
5	ITA 934/CHNY/2025	2018-19	[A] VDC FOOD TRADING	Victor Grace & Co	
6	ITA 936/CHNY/2025	2017-18	[A] APOLLOHOSPITALS INTERNATIONAL LTD.	N.Vijayakumar	
7	ITA 937/CHNY/2025	2021-22	[A] MADRAS PORT AND DOCK EDUCATIONAL TRUST HIGHER SECONDARY SCHOOL	N.Vijayakumar	
8	ITA 938/CHNY/2025	2022-23	[A] MADRAS PORT AND DOCK EDUCATIONAL TRUST HIGHER SECONDARY SCHOOL	N.Vijayakumar	
9	ITA 946/CHNY/2025	2022-23	[A] VICTORIA EDUCATIONAL TRUST	S.Sridhar	
10	ITA 949/CHNY/2025	2019-20	[A] SAHANA CLOTHING CO. PVT. LTD.	R.Gurubatham	
11	ITA 950/CHNY/2025	2020-21	[A] SAHANA CLOTHING CO. PVT. LTD.	R.Gurubatham	
12	ITA 961/CHNY/2025	2018-19	[A] H 529 ADARIKALATHUR PACCS LTD.		
13	ITA 962/CHNY/2025	-	[A] SHANKERLINGAM MEMORIAL CHARITABLE TRUST		
14	ITA 963/CHNY/2025	2018-19	[A] M/S. THE ARNI AGRI PRODUCERS	Ravi Kannan	
15	ITA 965/CHNY/2025	2012-2013	[A] ENMAS EPC POWER PROJECTS LIMITED		
16	ITA 966/CHNY/2025	2015-16	[A] VINU KUNNEL THOMAS		
17	ITA 967/CHNY/2025	2017-18	[A] NATARAJAN THANGAVEL (SMC)		
18	ITA 2846/CHNY/2024	2017-18	[D] VASAVI JEWELLERY MART	S.Sridhar	
19	ITA 493/CHNY/2025	2015-16	[A] BALARAMAN KARPAGAM		
20	ITA 494/CHNY/2025	2015-16	[A] SINGARAVELU MUNIKRISHNAN		
21	ITA 477/CHNY/2025	2019-20	[A] SUBBARAYALU KANNAN RAJAGOPAL (SMC)		

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The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_1



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
PART HEARD CAUSE LIST OF A BENCH FOR 17-JUNE-2025 (TUESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1 (PART HEARD)

Srl	Appeal Number	Assmt. Yea	Assessee Name	Counsel	Remarks
1	ITA 1072/CHNY/2024	2014-15	[A] HANEDA TRADING AND CONSTRUCTION S	S.Sridhar	
2	ITA 2073/CHNY/2024	2014-15	[A] HANEDA TRADING AND CONSTRUCTION S	S.Sridhar	

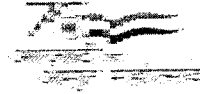


INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF A BENCH FOR 18-JUNE-2025 (WEDNESDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

SIMPLE ISSUES S.NO.1-17					
Srl	Appeal Number	Assmt. Yea	Assessee Name	Counsel	Remarks
1	ITA 976/CHNY/2025	2018-19	[A] SUBRAMANIAM KULANDHAIVEL	T.S.lakshmi Ven	
2	ITA 977/CHNY/2025	2017-18	[A] ABDUL HAKIM MOHAMED YUSUF	T.S.lakshmi Ven	
3	ITA 978/CHNY/2025	2010-11	[A] MANI BALASUBRAMANI	T.S.lakshmi Ven	
4	ITA 981/CHNY/2025	2017-18	[A] P.R.V. CONSTRUCTIONS PVT. LTD.	B.Sekar	
5	ITA 982/CHNY/2025	2016-17	[A] VINU KUNNEL THOMAS		
6	ITA 983/CHNY/2025	2016-17	[A] LAKSHMI SRIRAMULU		
7	ITA 985/CHNY/2025	2017-18	[A] VIKRAMATHITHAN SELVAKUMARAN RAJA		
8	ITA 987/CHNY/2025	-	[A] CHENNAI OM SHREE SKANDASRAMAM CHARITABLE TRUST	S.Sridhar	
9	ITA 988/CHNY/2025	2018-19	[A] WEAKER SECTION AND TRIBAL REHABILITATION CHARITABLE TRUST (SMC)	S.Sridhar	
10	ITA 990/CHNY/2025	2018-19	[A] KASI PANDIYAN MUTHU RAMALINGAM		
11	ITA 995/CHNY/2025	2013-14	[A] RANGASAMY PADMAVATHI	N.V.Balaji	
12	ITA 997/CHNY/2025	2016-17	[A] RASAIYAN MARIYA ALASU RAJAN		
13	ITA 998/CHNY/2025	2016-17	[A] RASAIYAN MARIYA ALASU RAJAN	G.Vasudevan	
14	ITA 999/CHNY/2025	2015-16	[A] RAGUPATHY MURUGAN	M.Rajesh kumar	
15	ITA 1000/CHNY/2025	2018-19	[A] RAGUPATHY MURUGAN	M.Rajesh kumar	
16	ITA 1001/CHNY/2025	2009-10	[A] ELSIE MATHEW	T.V.Muthu Abirami	
17	ITA 1002/CHNY/2025	-	[A] INSTITUTE VOLUNTAS DEI	T.Vasudevan	
18	ITA 3046/CHNY/2024	2017-18	[D] ETA KARNATAKA ESTATES LIMITED	G.Baskar	
19	CO 81/CHNY/2024	2017-18	[A] ETA KARNATKA ESTATES LTD.	G.Baskar	
20	ITA 3047/CHNY/2024	2017-18	[D] SANKALP ASSOCIATES LLP	G.Baskar	
21	CO 35/CHNY/2025	2017-18	[A] SANKALP ASSOCIATES LLP	G.Baskar	
22	ITA 411/CHNY/2024	2018-19	[A] TARACHAND RAJENDRA KUMAR SHAH	D.ANAND	
23	ITA 477/CHNY/2024	2015-16	[A] ARUSUVAI FOOD PROCESSORS PRIVATE LI	D.ANAND	
24	ITA 478/CHNY/2024	2016-17	[A] ARUSUVAI FOOD PROCESSORS PRIVATE LI	D.ANAND	
25	ITA 479/CHNY/2024	2016-17	[A] ARUSUVAI FOOD PROCESSORS PRIVATE LI	D.ANAND	
26	ITA 475/CHNY/2025	2020-21	[A] M/S. CITY UNION BANK		
27	ITA 521/CHNY/2025	-	[A] M/S. GEDEE MEDICAL FOUNDATION		
28	ITA 523/CHNY/2025	2016-17	[A] GRACE JAYANTHI RANI, REP. BY JCD PRABH	S.P.Chidambaram	
29	ITA 580/CHNY/2025	2013-14	[A] DHANASEKARAN RAMASAMY	A.Tamilamudan	
30	ITA 583/CHNY/2025	2013-14	[D] M/S. STANDARD FIREWORKS PRIVATE LIM	S.Sridhar	
31	ITA 584/CHNY/2025	2014-15	[D] STANDARD FIREWORKS PRIVATE LIMITED	S.Sridhar	
32	CO 30/CHNY/2025	2013-14	[A] STANDARD FIREWORKS PRIVATE LIMITED	S.Sridhar	
33	CO 31/CHNY/2025	2014-15	[A] STANDARD FIREWORKS PRIVATE LIMITED	S.Sridhar	
34	ITA 622/CHNY/2025	2012-13	[D] HELP LINE MOTOR FINANCE	Venkataraman	
35	ITA 633/CHNY/2025	2018-19	[D] HELP LINE MOTOR FINANCE	Venkataraman	
36	ITA 656/CHNY/2025	2012-13	[D] NO 1 AUTO FINANCE	Venkataraman	
37	ITA 657/CHNY/2025	2015-16	[D] NO 1 AUTO FINANCE	Venkataraman	
38	ITA 658/CHNY/2025	2018-19	[D] NO 1 AUTO FINANCE	Venkataraman	

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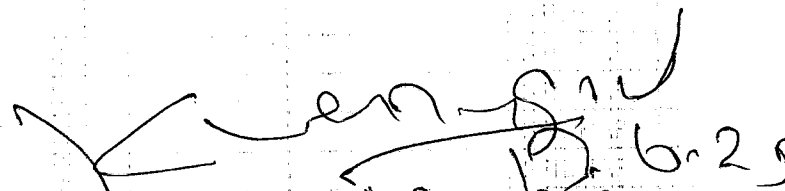
अहमदन और वितरण अधिकारी,



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 19 JUNE-2025 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Yea	Assessee Name	Counsel	Remarks
1	ITA 2130/CHNY/2024	2017-18	[A] SRI GAURA NITAI SEVA TRUST		
2	ITA 2236/CHNY/2024	2014-15	[A] DOULAT JAIN	S.SRIDHAR	
3	ITA 2244/CHNY/2024	2018-19	[A] KARUPPIAH J (SMC)		
4	ITA 2280/CHNY/2024	2013-14	[A] MELONGOS INDIA PVT. LTD.	S.SRIDHAR	
5	ITA 2281/CHNY/2024	2013-14	[A] MELONGOS INDIA PVT. LTD.	S.SRIDHAR	
6	ITA 2282/CHNY/2024	2014-15	[A] MELONGOS INDIA PVT. LTD.	S.SRIDHAR	
7	ITA 2283/CHNY/2024	2015-16	[A] MELONGOS INDIA PVT. LTD.	S.SRIDHAR	
8	ITA 2284/CHNY/2024	2015-16	[A] MELONGOS INDIA PVT. LTD.	S.SRIDHAR	
9	ITA 283/CHNY/2020	2009-10	[A] M/S. DISHNET WIRELESS LTD.		
10	ITA 2873/CHNY/2024	2014-15	[A] NATESAN EKAMBARAM	R.Venkata Raman	
11	ITA 352/CHNY/2024	2015-16	[A] HITESH KUMAR PRITHVIRAJ KAWAD	S.SRIDHAR	
12	ITA 3013/CHNY/2024	2013-14	[A] LAKSHMI NARASIMHAN SANTHI	Srikrishna	
13	ITA 361/CHNY/2025	2023-24	[A] M MALARVIZHI	S.Shanmugavel	
14	ITA 416/CHNY/2025	2017-18	[A] ARUSUVAI FOOD PROCESSORS PVT. LTD.	D.ANAND	
15	ITA 406/CHNY/2025	2011	[D] GREENPEACE ENVIRONMENT TRUST	Y.Sridhar	
16	ITA 509/CHNY/2025	2017-18	[D] GREENPEACE ENVIRONMENT TRUST	Y.Sridhar	

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_1


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer,
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai.



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF B BENCH FOR 16-JUNE-2025 (MONDAY)**

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

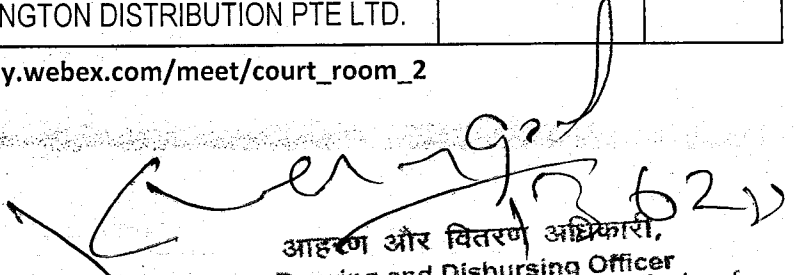
AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 727/CHNY/2022	2009-10	[A] MR.V.CHURCHIL	S.Sridhar	
2	ITA 728/CHNY/2022	2010-11	[A] MR.V.CHURCHIL		
3	ITA 729/CHNY/2022	2011-12	[A] MR.V.CHURCHIL		
4	ITA 730/CHNY/2022	2012-13	[A] MR.V.CHURCHIL		
5	ITA 731/CHNY/2022	2013-14	[A] MR.V.CHURCHIL		
6	ITA 732/CHNY/2022	2008-09	[A] VCV BUILDERS PRIVATE LIMITED	S.Sridhar	
7	ITA 733/CHNY/2022	2009-10	[A] VCV BUILDERS PRIVATE LIMITED		
8	ITA 734/CHNY/2022	2010-11	[A] VCV BUILDERS PRIVATE LIMITED		
9	ITA 735/CHNY/2022	2011-12	[A] VCV BUILDERS PRIVATE LIMITED		
10	ITA 736/CHNY/2022	2012-13	[A] VCV BUILDERS PRIVATE LIMITED		
11	ITA 737/CHNY/2022	2013-14	[A] VCV BUILDERS PRIVATE LIMITED		
12	IT(IT)A 2/CHNY/2025	2022-23	[A] NISSAN MOTOR COMPANY LIMITED		
13	IT(SS)A 2/CHNY/2025	2016-17	[A] MARAPPA GOUNДАР SUBRAMANI		
14	IT(SS)A 3/CHNY/2025	2015-16	[A] MARAPPA GOUNДАР SUBRAMANI		
15	IT(SS)A 4/CHNY/2025	2017-18	[A] MARAPPA GOUNДАР SUBRAMANI		
16	ITA 756/CHNY/2025	2011-12	[A] VAIYAPURI PARTHIPEN		
17	ITA 822/CHNY/2025	2018-19	[D] NARAYANASWAMY		
18	ITA 899/CHNY/2025	2014-15	[D] SUBRAMANIAM KATHIRESAN		
19	ITA 900/CHNY/2025	2018-19	[A] ARUNA CONSTRUCTIONS		
20	ITA 901/CHNY/2025	2019-20	[D] JOHN VINCENT JAMILA EDUCATION		
21	ITA 902/CHNY/2025	2018-19	[D] A. KULANTHAIVEL		
22	ITA 903/CHNY/2025	2019-20	[D] A KULANTHAIVEL		
23	ITA 904/CHNY/2025	2017-18	[D] CHITRAVEL VETRIMARAN		
24	ITA 905/CHNY/2025	2019-20	[D] CHITRAVEL VETRIMARAN		
25	ITA 906/CHNY/2025	2018-19	[A] OSIA IMPEX (SMC)		
26	ITA 895/CHNY/2025	2018-19	[A] MEGNANAPURAM PACCS	S.Sridhar	
27	ITA 897/CHNY/2025	2018-19	[A] ABHISHEK MEHTA		
28	ITA 898/CHNY/2025	2020-21	[A] ABHISHEK MEHTA		
29	ITA 3351/CHNY/2024	2016-17	[A] MR. THIRUMANI	B.Ramakrishnan	
30	ITA 854/CHNY/2025	2008-09	[A] THIRUVALLUVAR TEXTILES (P) LTD.	Y.Sridhar	

32	ITA 856/CHNY/2025	2010-11	[A] THIRUVALLUVAR TEXTILES (P) LTD.		
33	ITA 857/CHNY/2025	2011-12	[A] THIRUVALLUVAR TEXTILES (P) LTD.		
34	ITA 889/CHNY/2025	2011-12	[A] REDINGTON DISTRIBUTION PTE LTD.		
35	ITA 890/CHNY/2025	2012-13	[A] REDINGTON DISTRIBUTION PTE LTD.		
36	ITA 891/CHNY/2025	2013-14	[A] REDINGTON DISTRIBUTION PTE LTD.		
37	ITA 892/CHNY/2025	2014-15	[A] REDINGTON DISTRIBUTION PTE LTD.		
38	ITA 893/CHNY/2025	2015-16	[A] REDINGTON DISTRIBUTION PTE LTD.		
39	ITA 894/CHNY/2025	2016-17	[A] REDINGTON DISTRIBUTION PTE LTD.		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 17-JUNE-2025 (TUESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 2 SIMPLE ISSUE S.NO.1-17

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1005/CHNY/2025	2018-19	[A] ANNAI INDIRATECHEDU TRUST	T.Vasudevan	
2	ITA*1003/CHNY/2025	2018-19	[A] ANNAI INDIRATECHEDU TRUST		
3	ITA 1004/CHNY/2025	2020-21	[A] THE COIMBATORE DISTRICT CENT R		
4	ITA 1007/CHNY/2025	2023-24	[A] DR.RANGASAMY SUDHA		
5	ITA 1008/CHNY/2025	-	[A] MAHATMA EYE VISION AND RESE	G.Baskar	
6	ITA 157/CHNY/2025	-	[A] MAHATMA EYE VISION AND RESE	G.Baskar	
7	ITA 1012/CHNY/2025	-	[A] AALAYAM	J.Saravanan	
8	ITA 1013/CHNY/2025	2017-18	[A] TJSPL 3 SOORAPPALLAM PACCS LTD.		
9	ITA 1014/CHNY/2025	2017-18	[A] TJSPL 3 SOORAPPALLAM PACCS LTD.		
10	ITA 1016/CHNY/2025	2025-26	[A] GATTUBAI JEEVRAJJI GANDHI		
11	ITA-1017/CHNY/2025	2025-26	[A] GATTUBAI JEEVRAJJI GANDHI		
12	ITA 1019/CHNY/2025	2015-16	[A] SRI VENKATESWARA EDUCATION AL	S.Sridhar	
13	ITA 1022/CHNY/2025	2017-18	[A] SUCRAM PHARMACEUTICALS PVT.	Lekha	
14	ITA 1025/CHNY/2025	2017-18	[A] SRI BALAJI PAINT COMPANY	S.Srinirajani	
15	ITA 1027/CHNY/2025	2014-15	[A] LOGANATHAN SENTHILKUMARAN		
16	ITA 1028/CHNY/2025	2012-13	[A] MUTHUKRISHNAN JEYAPRAKASH		
17	ITA 1029/CHNY/2025	2013-14	[A] MUTHUKRISHNAN JEYAPRAKASH		
18	ITA 1030/CHNY/2025	2021-22	[A] MANOJ MADHUKAR GAJARLAWAR		
19	ITA 1646/CHNY/2025	2018-19	[A] ELUMALAI	B.Ramakrish	
20	ITA.1647/CHNY/2025	2018-19	[A] ELUMALAI		
21	SA 56/CHNY/2025	2018-19	[A] ELUMALAI		
22	SA 57/CHNY/2025	2018-19	[A] ELUMALAI		
23	ITA 862/CHNY/2025	2021-22	[A] GRAND ARK LOGISTICS PVT. LTD.	S.Sridhar	
24	ITA 908/CHNY/2025	2017-18	[A] RAMAN (SMC)		
25	ITA-912/CHNY/2025	2017-18	[A] PARTHIBARAJA ARUMUGHAM		
26	ITA 916/CHNY/2025	2014-15	[D] KALPANA		
27	ITA 913/CHNY/2025	2021-22	[D] SITARAM JEWELLERS		
28	ITA 915/CHNY/2025	2020-21	[D] SITARAM JEWELLERS		
29	ITA 909/CHNY/2025	2015-16	[D] MRF LIMITED		
30	ITA 910/CHNY/2025	2013-14	[D] MRF LIMITED		
31	ITA 911/CHNY/2025	2016-17	[D] MRF LIMITED		



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 18-JUNE-2025 (WEDNESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 2 SIMPLE ISSUE S.NO.1-17

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1032/CHNY/2025	2018-19	[A] LNV TECHNOLOGY PVT. LTD.	G.Srikanth	
2	ITA 1038/CHNY/2025	2021-22	[A] SS THEATRES LLP		
3	ITA 1040/CHNY/2025	-	[A] MEIPPORUL KALVI KAZHAGAM	S.Sridhar	
4	ITA 1049/CHNY/2025	2024-25	[A] OUR SHOULDERS FOUNDATION		
5	ITA 1052/CHNY/2025	2017-18	[A] PONRAJ SANTHI		
6	ITA 1057/CHNY/2025	2013-14	[A] RENGARAJAN VIVESH		
7	ITA 1059/CHNY/2025	2017-18	[A] MUNIYAPPA NAGARAJU	C.Sathish	
8	ITA-1060/CHNY/2025	-	[A] RENTLY EMPLOYEE CARE FUND		
9	ITA 1061/CHNY/2025	2017-18	[A] GOKULDASS SRINIVASAN		
10	ITA 1065/CHNY/2025	2017-18	[A] SANKAR		
11	ITA 1066/CHNY/2025	2017-18	[A] SHEVAROYS VIRUTHAMBAL		
12	ITA 1070/CHNY/2025	2020-21	[A] RASIPURAM VIVEKANANDA EDUC	T.S.Lakshmive	
13	ITA 1071/CHNY/2025	2021-22	[A] RASIPURAM VIVEKANANDA EDUC		
14	ITA 1073/CHNY/2025	2022-23	[A] SHREE RAASI ASSOCIATES		
15	ITA 1076/CHNY/2025	2017-18	[A] RAMASAMY PALANIVEL	T.S.Lakshmive	
16	ITA 1077/CHNY/2025	2017-18	[A] KATHIRVEL	T.S.Lakshmive	
17	ITA 917/CHNY/2025	2021-22	[A] K 1725 RAVANAPURAM PRIMARY		
18	ITA 923/CHNY/2025	2018-19	[D] MOHAMED MUYEENUDDIN PAZH OOR		
19	ITA 924/CHNY/2025	2016-17	[A] SOOSAIAPPAN IRUDHAYARAJ (SMC)		
20	ITA 925/CHNY/2025	2015-16	[D] SHRINE VILANKANNI SENIOR		
21	ITA 926/CHNY/2025	2014-15	[D] SHRINE VILANKANNI SENIOR		
22	ITA 927/CHNY/2025	2017-18	[A] VISWANATHAN PRABHAVATHI (SMC)		
23	ITA 928/CHNY/2025	2015-16	[A] CYBER PEARL INFORMATION		
24	ITA 1069/CHNY/2025	2019-20	[A] RASIPURAM VIVEKANANDA EDUC	T.S.Lakshmive	
25	ITA 918/CHNY/2025	2014-15	[A] CHANDRASEKHARAN GIRIDHARAN		
26	ITA 919/CHNY/2025	2015-16	[A] CHANDRASEKHARAN GIRIDHARAN		
27	ITA 920/CHNY/2025	2016-17	[A] CHANDRASEKHARAN GIRIDHARAN		
28	ITA 921/CHNY/2025	2013-14	[A] CHANDRASEKHARAN GIRIDHARAN		
29	ITA 922/CHNY/2025	2017-18	[A] CHANDRASEKHARAN GIRIDHARAN		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

आयकर अपीलीय अधिकरण, चेन्नै पीठें



आज़ादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 19-JUNE-2025 (THURSDAY)

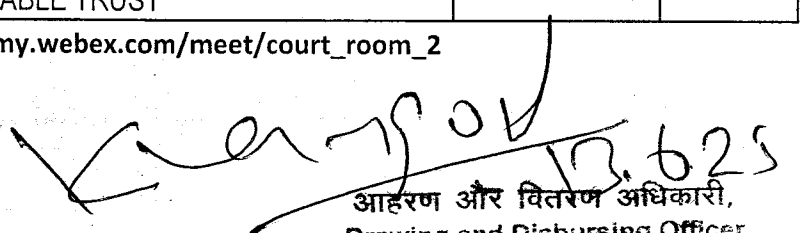
BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2513/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT	S.Sridhar	
2	ITA 2514/CHNY/2024	2018-19	[D] ANAMALLAIS BUS TRANSPORT		
3	ITA 402/CHNY/2025	2019-20	[A] ARPUTHARAJ RAJAN ARUN		
4	ITA 774/CHNY/2025	2012-13	[A] KALAI VANI RAJAN (SMC)	S.Sridhar, Er.	
5	ITA-775/CHNY/2025	2011-12	[A] NAGARAJAN PERUMAL (DECEASED)	S.Sridhar, Er.	
6	ITA 781/CHNY/2025	2018-19	[A] TRUHOME FINANCE LIMITED	S.P.Chidambara	
7	ITA 784/CHNY/2025	2016-17	[A] BHARAT KUMAR (SMC)		
8	ITA 785/CHNY/2025	2015-16	[A] THE MUSIRI TALUK AGRICULTURAL	S.Sridhar, Er.	
9	ITA 788/CHNY/2025	2018-19	[A] SHRI NATARAJAN SOMASUNDARA M		
10	ITA 790/CHNY/2025	2018-19	[A] RIAZ ALI	Muthu Abirami	
11	ITA 794/CHNY/2025	2011-12	[A] SIVASAKTHI RAVINDRAN		
12	ITA 839/CHNY/2025	-	[A] SRI SASTHA CHARITABLE TRUST	S.P.Chidambara	
13	ITA 726/CHNY/2025	-	[A] R.JAYALAKSHMI MEMORIAL CHARITABLE TRUST	S.Sridhar	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 18-JUNE-2025 (WEDNESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI JAGADISH, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3341/CHNY/2024	2020-21	[A] SPG RAMASAMY NADAR & SONS	G.Baskar	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai
[Handwritten initials]



12 मार्च 2021 - 15 अगस्त 2023

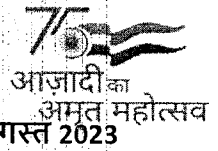
आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM & Shri Amitabh Shukla, AM
CAUSE LIST OF C BENCH FOR 16-JUNE-2025 (MONDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	SA 14/CHNY/2025	2021-2022	[A] THE CHENNAI GOV & GOV UNDERTAKINGS EMP COOP SOCIETY LIMITED NO. 980	KARUANANTHAM	
2	ITA 116/CHNY/2025	2021-22	[A] THE CHENNAI GOV & GOV UNDERTAKINGS EMP COOP SOCIETY LIMITED NO. 980	KARUANANTHAM	
3	SA 49/CHNY/2025	2014-15	[A] ALTHI VENKATA NARENDRA RAJU		
4	ITA 1247/CHNY/2025	2014-15	[A] ALTHI VENKATA NARENDRA RAJU		
5	ITA 1113/CHNY/2025	2020-21	[A] THE DISTRICT CENTRAL CO-OP. BANK LTD.		
6	ITA 143/CHNY/2025	-	[A] DIGITAL SECURITY ASSOCIATION OF INDIA		
7	ITA 1983/CHNY/2024	2009	[D] MADRAS CRICKET CLUB (RM)		
8	ITA 229/CHNY/2025	2019-20	[A] KARUPPUSAMY JAYAPRAKASH		
9	ITA 2660/CHNY/2024	2019-20	[D] NATARAJAN		
10	ITA 2661/CHNY/2024	2021-22	[D] NATARAJAN		
11	ITA 276/CHNY/2025	2010-11	[A] DEEN DAYAL MEDICAL AND EDUCATIONAL TRUST		
12	ITA 91/CHNY/2025	2015-16	[A] CHANDRA PANNEERSELVAM		
13	ITA 191/CHNY/2025	2017-18	[A] MOHIT CHANDAK	D.ANAND	
14	ITA 194/CHNY/2025	2016-17	[A] MOHIT CHANDAK	D.ANAND	
15	ITA 118/CHNY/2025	2017-18	[A] TASA SMARTWOOD PRIVATE LIMITED (SMC)		
16	ITA 141/CHNY/2025	2019-20	[A] PARAPPATTU P A C C S LTD Y 58		
17	ITA 2699/CHNY/2024	2017-2018	[A] VADIVEL MUTHUKRISHNAN	SRIDHAR.S	
18	ITA 2701/CHNY/2024	2017-2018	[A] VADIVEL MUTHUKRISHNAN (SMC)	SRIDHAR.S	
19	ITA 179/CHNY/2025	2006-07	[A] JAYDEEP PETRO CHEM CO. PVT.LTD.	G.BASKAR	
20	ITA 180/CHNY/2025	2007-08	[A] JAYDEEP PETRO CHEM CO. PVT.LTD.	G.BASKAR	
21	ITA 173/CHNY/2025	2017-18	[A] MUTHUSAMY MUDALIAR PRAKASAM	T.VASUDEVAN	
22	ITA 184/CHNY/2025	2022-23	[A] PANJAVARNAM SIVASUBRAMANIAN	M.SIVA KUMAR	
23	ITA 2655/CHNY/2024	2017-18	[A] SILUVAIKANI CHELLIAH	ABHISHEK MURALI	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer,



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM & Shri Amitabh Shukla, AM

CAUSE LIST OF C BENCH FOR 17-JUNE-2025 (TUESDAY) Court Room-3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 234/CHNY/2025	2016-17	[D] JAYA EDUCATIONAL TRUST		
2	ITA 235/CHNY/2025	2017-18	[D] JAYA EDUCATIONAL TRUST		
3	ITA 236/CHNY/2025	2018-19	[D] JAYA EDUCATIONAL TRUST		
4	ITA 237/CHNY/2025	2020-21	[D] JAYA EDUCATIONAL TRUST		
5	ITA 1860/CHNY/2024	2013-14	[A] DYNASPEDE INTEGRATED SYSTEMS PRIVATE LIMITED		
6	ITA 1861/CHNY/2024	2014-15	[A] DYNASPEDE INTEGRATED SYSTEMS PRIVATE LIMITED		
			SIMPLE ISSUES		
7	ITA 1078/CHNY/2025	2014-15	[A] NO.4091 MALLASAMUDRAM PACCS LTD.	T.S.lakshmi Ven	
8	ITA 1079/CHNY/2025	2017-18	[A] N. LEELAKRISHNAN (SMC)		
9	ITA 1080/CHNY/2025	2019-20	[A] ABDUL SHUKOOR SAKIRA BANU	G.Vignesh	
10	ITA 1082/CHNY/2025	-	[A] MIFTHAAHUL JANNAH EDUCATIONAL AND CHARITABLE TRUST	J.Saravanan	
11	ITA 1083/CHNY/2025	2017-18	[A] DEIVEEGAM DYERS	T.Vasudevan	
12	ITA 1084/CHNY/2025	2017-18	[A] NAINAR MOHAMED ABUNU MUJAHEER (SMC)	Y.Sridhar	
13	ITA 1085/CHNY/2025	2021-22	[A] NANDA KUMAR PARTHASARATHY (SMC)	Y.Sridhar	
14	ITA 1086/CHNY/2025	2015-16	[A] TACHIL PABLO	S.Sridhar	
15	ITA 1089/CHNY/2025	2018-19	[A] THE DHARAPURAM AGRICULTURAL PRODUCERS COOPERATIVE MARKETING SOCIETY LIMITED		
16	ITA 1090/CHNY/2025	2017-18	[A] GOBRARAM CHOUDHARY (SMC)		
17	ITA 1092/CHNY/2025	2016-2017	[A] INGUR PRIMARY AGRICULTURAL COOPERATIVE CREDIT SOCIETY (SMC)		
18	ITA 1094/CHNY/2025	2017-18	[A] M/S. BGR INVESTMENT HOLDINGS CO. LTD.	B.Ramakrishnan	
19	ITA 1095/CHNY/2025	2017-18	[A] DANADJEANE (SMC)	G.Baskar	
20	ITA 1097/CHNY/2025	2014-15	[A] MS. RANJANA RUNGTA	R.Vijayaraghavan	
21	ITA 1098/CHNY/2025	-	[A] GHAYATHRI VIDYALAYA TRUST		
22	ITA 1100/CHNY/2025	-	[A] BRIGHT EDUCATIONAL TRUST	S.P.Chidambaram	
23	ITA 1101/CHNY/2025	-	[A] EISHADDAI GLOBAL MISSION TRUST	S.P.Chidambaram	



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आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM & Shri Amitabh Shukla, AM

CAUSE LIST OF C BENCH FOR 18-JUNE-2025 (WEDNESDAY) Court Room-3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 330/CHNY/2025	2018-19	[D] N SUMATHI KUMAR		
2	ITA 40/CHNY/2025	2018-19	[A] N SUMATHI KUMAR HUF	N.K.SURANA	
3	ITA 120/CHNY/2025	2014-15	[A] ADHI KUMARA GURU	G.BASKAR	
4	ITA 2612/CHNY/2024	2017-18	[D] K.P. NAVANEETHAKRISHNAN	T.VASUDEVAN	
			SIMPLE ISSUES		
5	ITA 1103/CHNY/2025	2020-21	[A] KULALAR KALYANA MANDAPA TRUST	S.Sridhar, Erode	
6	ITA 1107/CHNY/2025	2025-26	[A] MALAYANDI KOVIL MALAR KUZHU 2024	M.Lakshman & Co	
7	ITA 1112/CHNY/2025	2017-18	[A] N BIRLAKANI & BROS.	Victor Grace & Co	
8	ITA 1116/CHNY/2025	2011-12	[A] SHANMUGAM SENTHILKUMAR	S.Sridhar, Erode	
9	ITA 1117/CHNY/2025	2012-13	[A] SHANMUGAM SENTHILKUMAR	S.Sridhar, Erode	
10	ITA 1118/CHNY/2025	2018-19	[A] S288 PILIKKALPALAYAM PACCS LTD. (SMC)	A.Tamilamudan	
11	ITA 1122/CHNY/2025	2023-24	[A] THE CONGREGATION OF BROTHERS OF ST.MICHAEL		
12	ITA 1123/CHNY/2025	2016-17	[A] R. RAJALAKSHMI (SMC)		
13	ITA 1126/CHNY/2025	2021-22	[A] NITU G MANDOWARA	S.Sridhar	
14	ITA 1137/CHNY/2025	2018-19	[A] APPVIEWX PRIVATE LIMITED		
15	ITA 1147/CHNY/2025	-	[A] T.C. TRUST	T.N.Seetharaman	
16	ITA 1148/CHNY/2025	-	[A] C.D. TRUST	T.N.Seetharaman	
17	ITA 1149/CHNY/2025	2017-18	[A] BABU PALANISAMY (SMC)	S.Vishnupriya	
18	ITA 1152/CHNY/2025	2017-18	[A] SUDHAKAR		
19	ITA 1153/CHNY/2025	2017-18	[A] GOBRARAM CHOUDHARY		
20	ITA 1155/CHNY/2025	2012-13	[A] APPU RAMASAMY		
21	ITA 1156/CHNY/2025	2017-18	[A] ANNAKKALANJIYAM MATHIVATHANAM	S.Sridhar	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

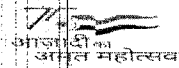
Before Hon'ble Shri.Manu Kumar Giri, JM & Shri Amitabh Shukla, AM

CAUSE LIST OF C BENCH FOR 19-JUNE-2025 (THURSDAY) Court Room-3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1126/CHNY/2024	2018-19	[A] M/S. CITY UNION BANK LTD.		
2	ITA 23/CHNY/2025	2009-10	[A] PONNI SUGARS (ERODE) LTD.	N.R.SURESH	
3	ITA 247/CHNY/2025	2024-25	[A] ALTERNATIVE FOR INDIA DEVELOPMENT		
4	ITA 248/CHNY/2025	2024-25	[A] ALTERNATIVE FOR INDIA DEVELOPMENT		
5	ITA 2745/CHNY/2024	2020-21	[A] ICF VDIYANIKETAN		
6	ITA 2746/CHNY/2024	2021-22	[A] ICF VIDYANIKETAN		
7	ITA 495/CHNY/2025	2019-20	[A] SHRI SANTANA DHARMA VIDYALAYA ASSOCIATION		
8	ITA 824/CHNY/2025	2016-17	[A] THUCANAICKENPALAYAM MARANNAN MANOHARAN (SMC)		
9	ITA 31/CHNY/2025	2022-23	[A] ZENITH PUBLIC SCHOOL (SMC)	G.BASKAR	
10	ITA 823/CHNY/2025	2025-2026	[A] NOURISHMENT FOR NEEDY TRUST		
11	ITA 825/CHNY/2025	-	[A] SRI BHRIGU MAHARISHI ARUL NILAYAM TRUST		

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer,
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

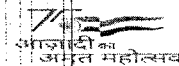
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha AM

CAUSE LIST OF C BENCH FOR 16-JUNE-2025 (MONDAY) Court Room-4 (PART HEARD)

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 81/CHNY/2025	2015-16	[A] NIRMALA SELVAM	S.SRIDHAR	
2	ITA 82/CHNY/2025	2015-16	[A] VENKITESWARAN NAYAYANAN, REPRESENTED BY POWER OF ATTORNEY	S.SRIDHAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.Manu Kumar Giri, JM Hon'ble Shri.S.R.Raghunatha AM

CAUSE LIST OF C BENCH FOR 18-JUNE-2025 (WEDNESDAY)

Court Room-4 (PART HEARD)

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 321/CHNY/2025	2019-20	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	
2	ITA 322/CHNY/2025	2014-15	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	
3	ITA 323/CHNY/2025	2015-16	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	
4	ITA 324/CHNY/2025	2017-18	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	
5	ITA 325/CHNY/2025	2018-19	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	
6	ITA 632/CHNY/2025	2021-22	[D] KAG INDIA PRIVATE LIMITED	Y.SRIDHAR	

Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_4

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 16-JUNE-2025 (MONDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1144/CHNY/2017	2006-07	[A] VEDANTA LTD.		FOB
2	ITA 2205/CHNY/2012	2008-09	[A] CAIRN INDIA LTD.		FOB
3	ITA 1084/CHNY/2014	2009-10	[A] CAIRN INDIA LTD.		FOB
4	ITA 2802/CHNY/2016	1998-99	[A] CAIRN INDIA LTD.		FOB
5	ITA 2803/CHNY/2016	2003-04	[A] CAIRN INDIA LTD.		FOB
6	ITA 2804/CHNY/2016	2005-06	[A] CAIRN INDIA LTD.		FOB
7	ITA 1145/CHNY/2017	2007-08	[A] VEDANTA LTD.		FOB
8	ITA 2406/DEL/2019	2011-12	[A] VEDANTA LTD (EARLIER KNOWN AS MARRAS)		FOB
9	ITA 2249/DEL/2019	2009-10	[D] VEDANTA LTD (EARLIER KNOWN AS MARRAS)		FOB
10	ITA 2404/DEL/2019	2009-10	[A] VEDANTA LTD (EARLIER KNOWN AS MARRAS)		FOB
11	ITA 83/PAN/2017	2009-10	[A] M/S VEDANTA LIMITED (TRANSFERRED)	G Baskar	
12	ITA 84/PAN/2017	2009-10	[D] STERLITE INDUSTRIES (INDIA)	G Baskar	
13	ITA 85/PAN/2017	2009-10	[D] STERLITE INDUSTRIES (INDIA)	G Baskar	
14	ITA 2467/CHNY/2024	AY 2020-21	[A] MOVATE TECHNOLOGIES PRIVATE LIMITED	Sripal	
15	IT(TP)A 64/CHNY/2024	2021-22	[A] M/S. MERO ASIA PACIFIC ENGINEERING PVT. LTD. (TPC)	N.V Balaji	
16	IT(TP)A 65/CHNY/2024	2021-22	[A] M/S. RHEINBRUCKE IT CONSULTING PVT. LTD. (TPC)	N.V Balaji	
17	IT(TP)A 69/CHNY/2024	2021-22	[A] M/S. RAGE COMMUNICATION PVT. LTD.	Vijayaraghavan	
18	IT(TP)A 79/CHNY/2024	2021-22	[A] HAWORTH INDIA PRIVATE LIMITED (TPC)		
19	IT(TP)A 83/CHNY/2024	2021-22	[A] EXTERRO R & D PRIVATE LIMITED (TPC)		
20	IT(TP)A 93/CHNY/2024	2021-22	[A] M/S. SAME DEUTZ FAHR INDIA PVT. LTD. (TPC)	Rajesh Singh	
21	IT(TP)A 45/CHNY/2024	2020-21	[A] M/S. SAME DEUTZ FAHR INDIA PVT. LTD. (TPC)	Rajesh Singh	
22	IT(TP)A 116/CHNY/2024	2021-22	[A] M/S. DORMAKABA INDIA PVT. LTD. (TPC)		
23	IT(TP)A 137/CHNY/2024	2007-08	[A] M/S. FIH INDIA PVT. LTD. (TPC)		
24	IT(TP)A 1/CHNY/2025	2007-08	[D] FIH INDIA PRIVATE LIMITED (TPC)		
25	IT(TP)A 7/CHNY/2025	2013-14	[A] DAESEUNG AUTOPARTS INDIA PRIVATE LIMITED (TPC)		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :- 2644 920 3834

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 16-JUNE-2025 (MONDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3 (Part Heard)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	CO 55/CHNY/2024	2013-14	[A] ARMSTRONG INTERNATIONAL PRIVATE	Vikram Vijayaraghavan	
2	ITA 1612/CHNY/2024	2012-13	[D] ARMSTRONG INTERNATIONAL PRIVATE	Vikram Vijayaraghavan	
3	ITA 1704/CHNY/2024	2013-14	[D] ARMSTRONG INTERNATIONAL PRIVATE	Vikram Vijayaraghavan	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834

आहरण और वितरण अधिकरण
Drawing and Disbursing Office
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 17-JUNE-2025 (TUESDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3



Sri	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 52/CHNY/2019	2010-11	[A] ZAHIR HUSSAIN	T.V. Muthu Abirami	
2	ITA 2218/CHNY/2024	2018-19	[A] KANNAN RAJAGOPAL		
3	IT(TP)A 42/CHNY/2024	2013-14	[A] VIRTUSA CONSULTING		
4	ITA 2262/CHNY/2024	2012-13	[A] VIRTUSA CONSULTING		
5	ITA 2631/CHNY/2024	2012-13	[D] VIRTUSA CONSULTING		
6	ITA 2632/CHNY/2024	2013-14	[D] VIRTUSA CONSULTING		
7	IT(TP)A 90/CHNY/2024	2021-22	[A] ARCADIA CONSULTING		
8	ITA 192/CHNY/2025	2017-18	[D] M/S.LOYAL TEXTILE MILLS	S.Sridhar	
9	ITA 193/CHNY/2025	2018-19	[D] M/S.LOYAL TEXTILE MILLS	S.Sridhar	
10	ITA 907/CHNY/2025	2013-14	[D] WOOSU AUTOMOTIVE		
11	ITA 914/CHNY/2025	2012	[D] WOOSU AUTOMOTIVE		
			SIMPLE ISSUE		
12	ITA 1158/CHNY/2025	2018-19	[A] PALRAJ BALAJI	Y Sridhar	DBC
13	ITA 1160/CHNY/2025	2021-22	[A] PALANI RADHAKRISHNAN		DBC
14	ITA 1171/CHNY/2025	2017-18	[A] MR. CHENGALRAYA NAIDU	K Swaroop	DBC
15	ITA 1174/CHNY/2025	2017-18	[A] EARLANDI MANI		DBC
16	ITA 1183/CHNY/2025	2008-09	[A] KAMARAJ R		DBC
17	ITA 1184/CHNY/2025	2009-10	[A] KAMARAJ R		DBC
18	ITA 1185/CHNY/2025	2014-15	[A] KAMARAJ R		DBC
19	ITA 1186/CHNY/2025	2015-16	[A] KAMARAJ R		DBC
20	ITA 1187/CHNY/2025	2018-19	[A] 3148		DBC
21	ITA 1188/CHNY/2025	2019-20	[A] K 1305		DBC
22	ITA 1189/CHNY/2025	2022-23	[A] K 629 MERKUPATHY		DBC
23	ITA 1193/CHNY/2025	2012-13	[A] KAMARAJ R		DBC
24	ITA 1194/CHNY/2025	2016-17	[A] POOMAGAL	T Banusekar	DBC
25	ITA 1199/CHNY/2025	2017-18	[A] SAHAYARAJAN		DBC
26	ITA 1201/CHNY/2025	2019-20	[A] VADAMUGAM		DBC
27	ITA 1202/CHNY/2025	2022-23	[A] VADAMUGAM		DBC
28	ITA 1204/CHNY/2025	2017-18	[A] SUGIRTHARAJ JACKSON	G Baskar	(SMC)
29	ITA 1205/CHNY/2025	2010-11	[A] JAYAKUMAR	G Baskar	(SMC)

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आयकर अपीलीय अधिकरण, चेन्नै
Drawing and Disbursing Officer
Income Tax Appellate Tribunal
Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 17-JUNE-2025 (TUESDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3 (Part Heard)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP) 59/CHNY/2024	2020-21	[A] GE POWER CONVERSION INDIA PVT. LTD. (TPC)		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 18-JUNE-2025 (WEDNESDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 867/CHNY/2025	2015-16	[A] V. MANGALAKSHMI (SMC)		(SMC)
			SIMPLE ISSUE		
2	ITA 1206/CHNY/2025	2012-13	[A] GAUTAM MODY		DBC
3	ITA 1207/CHNY/2025	2013-14	[A] GAUTAM MODY		DBC
4	ITA 1208/CHNY/2025	2014-15	[A] GAUTAM MODY		DBC
5	ITA 1209/CHNY/2025	2015-16	[A] GAUTAM MODY		DBC
6	ITA 1210/CHNY/2025	2016-17	[A] GAUTAM MODY		DBC
7	ITA 1212/CHNY/2025	2023-24	[A] SANKARAN		DBC
8	ITA 1221/CHNY/2025	2017-18	[A] GIRISH PARAKH		DBC
9	ITA 1222/CHNY/2025	2017-18	[A] VARAM CAPITAL PVT. LTD.	T.V Muthu Abirami	DBC
10	ITA 1224/CHNY/2025	2020-21	[A] MANI SHANTHI		DBC
11	ITA 1225/CHNY/2025	2017-18	[A] S.S.S. EXPORT (SMC)	T.S. Lakshmivenkataram	(SMC)
12	ITA 1226/CHNY/2025	2018-19	[A] GANGAVALLI	T.S. Lakshmivenkataram	DBC
13	ITA 1227/CHNY/2025	2020-21	[A] DK 140 UTHANGARAI	T.S. Lakshmivenkataram	DBC
14	ITA 1228/CHNY/2025	2020-21	[A] BANUMATHY	T Vasudevan	DBC
15	ITA 1229/CHNY/2025	2015-16	[A] NEOMAX REALTORS PVT.	T Banusekar	DBC
16	ITA 1230/CHNY/2025	2015-16	[A] JOHNSON PAUL IRENE	G Baskar	(SMC)
17	ITA 1240/CHNY/2025	2019-20	[A] PETHIKUTTAI THIMMAPPA	S Sridhar, Erode	DBC
18	ITA 1241/CHNY/2025	2017-18	[A] SETHU PILLAI	J Sarvanan	(SMC)
19	ITA 1244/CHNY/2025	2018-19	[A] PUNALVELI WEAVERS		DBC

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834

आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नई
Drawing and Disbursing Officer
 आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नई
 Income Tax Appellate Tribunal,



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 18-JUNE-2025 (WEDNESDAY)

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER

AND HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER

IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2405/CHNY/2019	2014-14	[A] M/S TVS MOTOR	Vikram Vijayaraghavan	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_2

Meeting number :-2643 076 7091



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 19-JUNE-2025 (THURSDAY)

BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER

AND HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 3



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 753/CHNY/2020	2017-18	[A] M/S. HEXA INDUSTRIES PVT. LTD. (SGM)		(SGM)
2	ITA 687/CHNY/2020	2012-13	[D] M/S. DAIMLER INDIA COMMERCIAL VEHICLES PVT.		
3	ITA 583/CHNY/2020	2012-13	[A] DAIMLER INDIA COMMERCIAL VEHICLES P.LTD		
4	IT(TP)A 6/CHNY/2023	2015-16	[A] ABAN OFFSHORE LIMIED	P Murlimohan Rao	
5	SA 56/CHNY/2024	2015-16	[A] ABAN OFFSHORE LIMIED	P Murlimohan Rao	
6	IT(TP)A 95/CHNY/2024	2013	[D] DANFOSS INDUSTRIES PRIVATE LIMITED (TPC)	R. Venkatanarayanan	(TPC)
7	ITA 279/CHNY/2025	2013	[D] DANFOSS INDUSTRIES PRIVATE LIMITED		
8	IT(TP)A 139/CHNY/2024	2021-22	[A] TROUW NUTRITION INDIA PRIVATE LIMITED (TPC)		
9	ITA 3299/CHNY/2024	2008	[D] DORMAKABA INDIA PRIVATE LIMITED		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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